

THE MINISTER OF STATE IN THE DEPARTMENT OF REVENUE IN THE MINISTRY OF FINANCE (SHRI A.K. PANJA): (a) There has been some increase in the number of small scale units availing of MODVAT facility during the year 1987 as compared to the previous year. The extent of increase however cannot be said to be abnormal.

(b) The MODVAT scheme provides that proforma credit would be equal to the notional normal duty, even when the small scale units would have paid only concessional duty. Some instances of misuse of this facility by big units have come to the notice of the Government.

(c) The scheme providing for higher notional credit under MODVAT is due to expire on 31.3.1988.

#### **Central Assistance for Minor Irrigation for Himachal Pradesh**

3783. PROF. NARAIN CHAND PARASHAR: Will the Minister of WATER RESOURCES be pleased to refer to the reply given on 18.11.1987 to Starred Question No. 172 regarding assistance to States to acquire Drilling Rigs and state:

(a) the reasons for not allocating any assistance as Central Assistance under the Centrally Sponsored Schemes for strengthening ground water and surface water (MI) Organisations for investigation and exploitation of ground water resources for minor irrigation during the period 1984-85 to 1986-87 for Himachal Pradesh;

(b) whether sufficient funds would be released for Himachal Pradesh for this purpose during the remaining years of the Seventh Five Year Plan; and

(c) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) to (c). No proposal was received for Central assistance under the scheme from the Government of Himachal Pradesh during the period 1984-85 to 1986-87. Central assistance to the extent

of 50% is admissible under this scheme if the State Government is in a position to provide matching funds.

#### **Opening of Nationalised Bank branches in Himachal Pradesh**

3784. PROF. NARAIN CHAND PARASHAR: Will the Minister of FINANCE be pleased to refer to reply given on 25 February, 1987 to Unstarred Question No. 250 regarding licences for opening of bank branches in Himachal Pradesh and state:

(a) names of the branches of Nationalised Banks, which were issued licences by Reserve Bank of India, opened upto 31 December, 1987;

(b) names of such other branches, district-wise, which are likely to be opened upto 31 March, 1988;

(c) whether licences for any additional centres for which licences were not issued earlier have also been issued since then;

(d) if so, the names thereof, district-wise and the names of such among them in which branches have also been opened; and

(e) whether it would be ensured that all the identified centres listed in the answer referred to above would be sanctioned branches of nationalised banks and likely date by which it would be done?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) According to information available with Reserve Bank of India (RBI), out of the initial 104 centres allotted to the various banks, branches have been opened at 24 centres upto 31st December, 1987. The details are indicated in the Statement below.

(b) RBI has advised the banks that branches at the allotted centres should be opened in a phased manner during the remaining period of the current branch expansion programme. As such, it would not be possible at this stage to indicate the

number of new branches that will be opened by banks upto 31st March, 1988 in the State of Himachal Pradesh.

centres have been allotted by RBI to public sector banks in the State of Himachal Pradesh after the first allotment.

(c) and (d). The following 15 additional

**STATEMENT**

Name of Centre		Name of Bank
1		2
<i>District Bilaspur</i>		
1.	Harlog	Punjab National Bank (PNB)
<i>District Hamirpur</i>		
2.	Nalti	PNB
3.	Mahral	PNB
4.	Sera	State Bank of India (SBI)
<i>District Kangra</i>		
5.	Ghallour	PNB
6.	Gander	SBI
<i>District Mandi</i>		
7.	Sandhol	PNB
<i>District Solan</i>		
8.	Nagaon	State Bank of Patiala
9.	Jabli	State Bank of Patiala
10.	Padhaladh	State Bank of Patiala
11.	Manpura	State Bank of Patiala
12.	Pipulghat	PNB
13.	Jagjitnagar	PNB
<i>District Una</i>		
14.	Gondpur Banehara	SBI
15.	Raipur	PNB

According to information available with RBI, branches have been opened at 4 centres namely Nalti, Mahral, Chhallour and Sandhol out of the above 15 centres.

(e) RBI has reported that the remaining

centres identified by the State Government of Himachal Pradesh which do not conform to the norms laid down in the current Policy have not been considered for allotment to any bank under the current branch expansion programme.

#### STATEMENT

Name of District	Name of Centre	Name of Bank
1	2	3
Bilaspur	Dagrahn (Jagat-Khana)	State Bank of Patiala
Bilaspur	Chhakoh	Punjab National Bank
Bilaspur	Kalthala (Mehri Kalthela)	Punjab National Bank
Chamba	Khairi	State Bank of India
Hamirpur	Tal	Punjab National Bank
Hamirpur	Chakmoh	State Bank of India
Hamirpur	Dhangota	Central Bank of India
Kangra	Bankhandi	Punjab National Bank
Kangra	Sunhi	Punjab National Bank
Kangra	Rajhoon	Punjab National Bank
Kangra	Darini	Punjab National Bank
Kangra	Chamunda	Central Bank of India
Kangra	Sansarpur Terrace	Punjab National Bank
Kinnaur	Karcham	Punjab National Bank
Kulu	Kalath	Punjab National Bank
Mandi	Majhwan	Punjab National Bank
Mandi	Jarol	Punjab National Bank
Shimla	Madhauni	Punjab National Bank
Shimla	Mauhri	Punjab National Bank
Shimla	Nirth	Punjab National Bank
Shimla	Kutara	State Bank of India
Sirmour	Bhagani	State Bank of India
Solan	Dabhata	Punjab National Bank
Solan	Nund	Punjab National Bank
<b>Total</b>	<b>24 Centres</b>	

#### Modernisation of Textile Mills in Kerala

3785. SHRI MULLAPPALLY RAMACHANDRAN: Will the Minister of TEXTILES be pleased to state:

(a) whether there are any schemes to modernise the Textile Mills in Kerala;

(b) if so, the details thereof and the steps proposed to be taken; and